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CIVILIAN JOBS FOR RETIRED HIGH OFFICIALS OF DEFENCE SERVICES

Written Answers

1087. SHRI M. P. BHARGAVA : Will the Minister of DEFENCE be pleased to state :

(a) whether Government helps retired high officials in Defence services to enable them to secure civilian jobs after retirement;

(b) what is the approximate number of officers below the age of 48 years who retire I from the Defence services per year; and

(c) what percentage of them are able j to secure civilian jobs?

THE MINISTER OF DEFENCE (SARDAR. SW ARAN SINGH) : (a) ! Yes, Sir.

(b) The minimum age of compulsory etirement for Regular Service officers is j 48 years. Officers do not, therefore, have { to retire before attaining that age except in j abnormal cases, such as disciplinary cases ' or cases where the officers themselves [request for permission to retire prematurely. Omitting such abnormal cases, the number ! of retirements before attaining the age of 48 years is nil.

(c) Does not arise.

PAKISTAN'S DECLARATION OF PARTS OF MIZO HILL AS PAKISTANI AREA

1088. SHRI JAGAT NARAIN:Will the PRIME MINISTER be pleased to state : I

(a) whether it is a fact that the Government of Pakistan have, through a Gazette notification, declared parts of the Mizo Hill as Pakistani area;

(b) if so, what is the area which is under occupation by Pakistan; ana

(c) whether Government have taken steps to get this area vacated by Pakistan and if so, with what results?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) The Government of India are not aware of any such notification.

(b) and (c) Do not arise.

1089. [Transferred to ihe 20th December, 1968.]

EXPENDITURE ON TX PROGRAMME IN DELHI

1090. SHRI JAGAT NARAIN: Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

to Questions

(a) the average expenditure incurred, per mensem, by Government in the Television Programme at Delhi; and

(b) the total number of television sets so far licensed in Delhi and the income derived therefrom ?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Rs. 2,36,075 per month.

(b) The total number of TV sets licensed in Delhi up to 30-9-1968 was 7,179 and the income derived therefrom, by way of licence fee, from 1-1-1968 to 30-9-1968, was Rs. 1,79,238.50.

FRANCE'S HYDROGEN BOMB EXPLOSIONS

1091. DR. (MRS.) MANGLADEVI TALWAR : Will the PRIME MINISTER be pleased to state :

(a) whether France has carried out consecutive Hydrogen Bomb Explosions on 8th September, 1968; and

(b) if so, the reactio of Government of India thereto?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) Yes, Sir.

(b) The reaction of the Government is one of concern and regret.

PROBLEMS OF FILM INDUSTRY

1092. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFOR MATION AND BROADCASTING be pleased to state :

(a) whether Government propose to set up a Committee of experts to study the problems of the film industry with a view to finding a long term solution; and

(b) if so, the terms of reference and personnel of the Committee and when the Committee will be set up?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH) : (a) and (b) Government have already set up a Committee of Members of Parliament and Experts known as Enquiry Committee on Film Censorship under the Chairmanship of Shri Justice G. D. Khosla. The members of the Committee are :

> 1. Shri Lokanath Misra, M. P» (Rajya Sabha).

2. Shri M.P. Bhargava, M. P. (Rajya Sabha).

Written Answers

- 3. Shri S. K. Vaishampayen, M. P. (Rajya Sabha).
- 4. Shri P. Venkatasubbaiah, M. P. (Lok Sabha).
- 5. Shri Nath Pai, M.P. (Lok Sabha).
- 6. Shri R. D. Bhandare, M.P. (Lok Sabha).
- 7. Smt. Tara Sathe, M. P. (Rajya Sabha).
- 8. Shri K. A. Abbas.
- 9. Shri R. K. Narayan.
- 10. Shri Balraj Sahni.
- 11. ShriTapan Sinha.
- 12. Shri A. V. Meiyappan.
- 13. Shri Ramesh Thapar.
- 14. Shri Umashankar Jethalal Joshi.
- 15. Chairman, Central Board of Film Censors, Deputy Secretary Films— Member Secretary.

The terms of reference are given in the Annexure. (See below).

ANNEXURE

Terms of reference of the Enquiry Committee on Film Censorship

The terms of reference of the said Committee are :---

- 1. to study the effect of films exhibited in public on the people in the context of changing needs of society.
- to enquire into the state of films in India in regard to their artistic content and healthy mass appeal in relation to the existing regulatory procedures.
- 3. to study the working of existing laws, machinery and procedures for the certification of Indian and foreign cinematograph films for public exhibition in the country.
- 4. to recommend, on the basis of the above studies, measures for improve ment in the existing censorship laws, machinery and procedures with a view to :
- (a) enabling the Indian film to develop into an effective creative medium keeping in tune with the contemporary trends in social conduct and practices and responsive to the emotional and intellectual needs of the people.

- to Questions 3802
- (b) promoting between the film industry and the regulatory organisation a close understanding, which would be conducive to the pro films duction/exhibition of of high excellence, artistic enter tainment value and accepted moral standard
- (c) preventing the production/exhi bition of films which offend against public taste.

Re-CENSOR OF FILM "PAPOSAN"

1093. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of INFOR-MATION AND BROADCASTING be pleased to state :

(a> whether Government have seen com[^]. ments in the Press that the film "Padosan' produced by M/s Mahmood and N.C. Sippy of Bombay, creates hatred against South Indian Brahmins; and

(b) if so, whether in view of the objections is it proposed to re-censor this picture?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI K. K. SHAH): (a) Certain adverse comments in a section of the Press have come to notice though not with reference to South Indian Brahmins.

(b) No, Sir.

P. M.'s CANCELLATION OF THE VISIT TO PERU

1094. SARDAR RAM SINGH: WiH the PRIME MINISTER be pleased to state :

(a) whether a visit to Peru was originally included in the itinerary of her foreign visit;

(b) whether the visit to Peru was can-ceiled only after the tour started; and

(c) if so, what were the reasons therefor?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI) : (a) and (b) Yes, Sir.

(c) The visit was cancelled because of an unforeseen change of Government in Peru which took place a few days before the scheduled visit to that country.